## CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

R.A. No. 154 of 1995 In O.A. No. 1961 of 1994

New Delhi this the 14th day of November, 1995

## HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

1. Shri O.P. Malhotra R/o 245, Sector III, Type III, Sadiq Nagar, New Delhi.

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2. Shri N.K. Sharma
S/o Shri R.L. Sharma,
R/o BJ 41, Paschim Shalimar Bagh,
Delhi-52. ..Applicants

## Versus

- 1. Union of India through
  the Secretary to the
  Government of India,
  Ministry of Petroleum and
  Natural Gas,
  Shastri Bhavan,
  New Delhi-1.
- 2. Secrtary,
   Department of Personnel & Training,
   North Block,
   New Delhi. ..Respondents

## ORDER

In this Review Application, the applicant prays for review of the order of this Tribunal dated 5.5.1995. A Review Application lies only when an apparent error on the face of the record is found. The Review Application is only a rehash of the pleadings in the Original Application and no good ground has been made out for the review. There is no apparenterror/mistake on the face of

record. There is, however, a typographical error in page 6 of the judgment. In the factual position in respect of the applicants vis-a-vis his junior, which is extracted in that page, the name of Shri O.P. Sharma has been printed inadvertently insted of Shri O.P. Malhotra.. I have made the correction in the original order. The Review Application is accordingly rejected.

(K. MUTHUKUMAR) MEMBER (A)

RKS